Sr. No. 01 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WPC (Crl) No. 01-A/2020

Ali Mohammad Charloo @ Sagar

.... Petitioner(s)

Through:-

Mr. Shuja-Ul-Haq, Advocate

(through video conferencing)

V/s

UT of J&K

....Respondent(s)

Through:-

Mr. B. A. Dar, Sr. AAG. (through video conferencing)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## **ORDER**

Mr. B. A. Dar, learned Senior AAG, submits that he has filed counter affidavit and copy of the same has also been provided to learned counsel for the petitioner.

Mr. Dar undertakes to produce the detention record before this Court by 10<sup>th</sup> June, 2020.

List for consideration on 10.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 01.06.2020 Ram Murti